

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
CUSTOMS APPEAL BRANCH

Dated: 09/06/2016

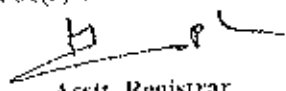
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70245/2016-CU[DB] dated 06/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/CROSS/264/2009, ST/536/2009 ST/MISC/70079/2016	CCE, ALLAHABAD 38, M.G. Marg, civil Lines, Allahabad

**Name and Address of
Respondent**

2	NITIN ENTERPRISES, 563, KYDGANJ, ALLAHABAD (U.P.)
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Copy To

3 Advocate(s) / Consultant(s):

S. P. OJHA
299, BAGHAMBARI HOUSING
SCHEME, ALLAHAPUR,
ALLAHABAD, UP

4. Bar Association, CESTAT, Delhi

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

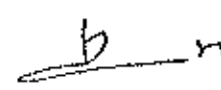
11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

14 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

15 C.D.R. 16 Office Copy 17 Guard File


Asstt. Registrar

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH: ALLAHABAD**

DIVISION BENCH

**Misc. Application No. ST/Misc./70079/2016
ST/Cross/264/2009
Appeal No. ST/536/2009-CU (DB)**

Dated of Hearing/decision: 06/6/2016

[Arising out of Order-In-Appeal No. 30-ST/ALLD/2009 dated 06.05.2009 passed by Commissioner (Appeals), Central Excise, Allahabad, (U.P.)]

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen
4.	Whether order is to be circulated to the Department Authorities?	Yes

C.C.E., Allahabad, (U.P.)

Appellant

Vs.

NitIn Enterprises

Respondent

Appearance:

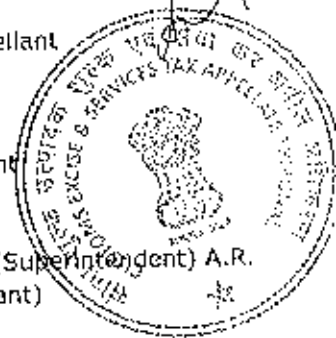
Present for the Appellant: Shri Pawan Kumar Singh (Superintendent) A.R.
Present for the Respondent: Shri S.P. Ojha (Consultant)

**Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)
Hon'ble Shri Anil G. Shakkarwar, Member (Technical)**

Final Order No. 70245/2016

Per: Anil Choudhary

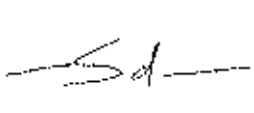
Heard the Party. Appeal is disposed of as withdrawn under the litigation policy, as prayed in Miscellaneous Application No.



ST/Misc./70079/2016, without entering into merits. Misc. Application and Cross Objection Application No. ST/Cross-objection/264/2009 are, stands disposed of.

(Dictated and pronounced in the open Court)


(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)


(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

(K. Gupta)

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26.6
VERIFIED BY / Sd/- Anil Choudhary
MEMBER (JUDICIAL) / ST/Misc./70079/2016
ST/Misc./70079/2016 / (C.E.S.I.A.S.)
38, P.W. Rd. 1st, Kharavela-211001
38, M. G. ROAD, ALLAHABAD-211001